

CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH, NEW DELHI

C.P. No./100/19/2021 O.A. No./100/564/2019

This the 6th Day of April, 2021

Through Video Conferencing

Hon'ble Justice L. Narasimha Reddy, Chairman Hon'ble Mr. Pradeep Kumar, Member (A)

- Ajay Kumar
 S/o Sh. Virender Singh
 Aged about 49 years
 R/o House No. 121, Main Market
 SamaiPur Village, Delhi
 Group 'B' presently posted as PHI in SDMC
- Billey Singh
 S/o Sh. Ram Chander
 Aged about 54 years
 R/o 7/132, DDA Flats, Madangir
 New Delhi-110062
 Group 'B' presently posted as PHI in SDMC
- 3. Karam Singh
 S/o Sh. Balbir Singh
 Aged about 54 years
 R/o 121, BhangerMohalla
 MadanPurKhadar
 New Delhi-110076
 Group 'B' presently posted as PHI in SDMC
- 4. Harvinder Singh
 S/o Sh. Darshan Singh
 Aged about 53 years
 R/o H.No. 879, Gali No. 7
 GovindPuri, New Delhi
 Group 'B' presently posted as PHI in SDMC



5. Kuldeep Singh
S/o Sh. Hoshiyar Singh
Aged about 53 years
R/o H.No. 127-128, 2nd Floor
Sector-11, Rohini
New Delhi-110085
Group 'B' presently posted as PHI in SDMC

6. Charan Singh S/o Sh. Ramal Singh Aged about 55 years R/o 129F, Pocket-1 MayurVihar, Phase-I New Delhi-110091 Group 'B' presently posted as PHI in SDMC

7. Pankaj Sharma S/o Sh. VedParkash Sharma Aged about 53 years R/o Flat No. 23A, Pocket A-11 DDA Flats, Kalkaji Extension, New Delhi Group 'B' presently posted as PHI in SDMC

8. Narendra S/o sh. Khajan Singh Aged about 51 years R/o Sk-16 Shastri Nagar Ghaziabad, U.P. Group 'B' presently posted as PHI in SDMC

9. Karambir S/o Sh. Sardar Singh Aged about 55 years R/o RZ-233, Lokesh Park, Najafgarh, New Delhi-110043 Group 'B' presently posted as PHI in SDMC

10. Mahesh Chand Meena S/o Sh. Nannu Ram Aged about 50 years R/o HR-Block, 185, Gali No. 6



Flats No. B-3, PulPahladPur New Delhi-110044 Group 'B' presently posted as PHI in SDMC

11. Satyapal Singh
S/o Sh. Raj Pal Singh
Aged about 49 years
R/o Village SadoPur
GautamBudh Nagar, U.P.
Group 'B' presently posted as PHI in SDMC

12.Fateh Chand
S/o Sh. Mukti Ram
Aged about 52 years
R/o C8/29, Sultan Puri, New Delhi
Group 'B' presently posted as PHI in SDMC

All the applicants are working as Public Health Inspectors (PHI) In South Delhi Municipal Corporation holding Group 'B' Post.

....Petitioners

(By Advocate : Mr. Karan Chawla for Sh. Nilansh Gaur)

Versus

ShriGyaneshBharti, IAS Commissioner, South Delhi Municipal Corporation, 9th Floor, Civic Center Minto Road, New Delhi-110001

... Respondent

(By Advocate : Mr. D.S. Mahendru)

Central and all propagation

ORDER (ORAL)

Justice L. Narasimha Reddy, Chairman :

This contempt petition is filed alleging that the respondents did not implement the order dated 25.09.2019 in OA No. 564/2019. The direction in the OA was to consider the case of the applicants in regard to payment of HPCA/PCA, keeping in view the directions dated 27.02.2019 and OM dated 18.09.2019.

- 2. Today, it is represented that the order dated 05.04.2021 was passed by the respondents in compliance with the direction issued in the OA.
- 3. We, therefore, close the contempt case, leaving it open to the applicants to pursue the remedies vis-à-vis the order dated 05.04.2021, if they feel necessary.

(Pradeep Kumar) Member (A) (Justice L. Narasimha Reddy) Chairman

/sd/jyoti/mbt/ns